

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1713

ANSWERED ON:10.08.2011

POSTS IN DGCA

Argal Shri Ashok;Mahajan Smt. Sumitra;Muttemwar Shri Vilas Baburao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of posts in various cadres/directorates under the Directorate General of Civil Aviation (DGCA) and the number of posts out of these lying vacant during each of the last three years and the current year, post-wise;
- (b) the reasons for these posts remaining vacant;
- (c) the total number of actual strength of the officers at present in the Directorate alongwith the details of transfer policy in regard to them;
- (d) whether the shortage of officers due to these vacant posts is leading to delays in the works of the DGCA causing heavy losses;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Government to fill up the vacant posts and the time by which the said vacant posts are likely to be filled?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a):- The details are annexed.

(b):- The Government has created 427 additional Group `A` posts in various Directorates of Directorate General of Civil Aviation (DGCA) in May, 2009. Filling up of newly created posts involves framing/ revision of Recruitment Rules, consultation of Department of Personnel & Training, Union Public Service Commission after adhering to all procedures. Due to the same, filling up of posts takes time.

(c):- Out of 597 sanctioned posts in Group `A`, 142 have been filled up on regular basis. Apart from this 96 posts have been filled up by consultants on short term contract basis and another 39 on secondment basis. In Group B out of 31 sanctioned posts, 14 are occupied. In Group C and D out of 369 sanctioned posts, 269 are occupied on regular basis.

(d):- Shortage of manpower is not affecting passenger safety as DGCA is managing its regulatory functions by prioritizing them appropriately and by recruiting experts on secondment/ contract basis.

(e):- Does not arise.

(f):- As per the Phasing Plan approved by Department of Expenditure, the posts are required to be filled by 30.4.2012. Ministry has taken up the matter with UPSC at the level of Secretary for expeditious finalisation of recruitment.